THE HIGH COURT OF MEGHALAYA AT SHILLONG

CORRIGENDUM
Dated, Shillong 16th July,2015.

No.HCM.II/109/2015/2016: In partial modification to this Registry's Advertisement No.HCM/II/109/2015/1819 dated 30th June, 2015 regarding direct recruitment of Grade-II Officers of Meghalaya Judicial Service, it is hereby notified that the <u>last date</u> for submission of applications is extended upto 27th August, 2015.

By Order;

REGISTRAR GENERAL

Memo No. HCM.II/109/2015/2016A Copy to:- Dated, Shillong 16th July,2015.

- 1. The Secretary to the Government, Law Department, Shillong.
- 2. The Accountant General (A&E), Meghalaya, Shillong.
- 3. The Registrar General, Gauhati High Court, Guwahati.
- 4. The Registrar General, High Court of Karnataka, Bangalore.
- 5. The Registrar General, Madras High Court, Chennai.
- 6. The Registrar General, High Court of Delhi, New Delhi.
- 7. The Registrar General, Bombay High Court, Mumbai.
- 8. The Registrar General, High Court of Bihar, Patna.
- 9. The Registrar General, High Court of Madhya Pradesh, Jabalpur.
- 10. The Registrar General, High Court of West Bengal, Calcutta, Kolkota.
 - 11. The Registrar General, High Court of Uttar Pradesh, Allahabad.
 - 12. The Registrar General, Kerela High Court, Kochi.
 - 13. The Registrar General, High Court of Orissa, Cuttack.
 - 14. The Registrar General, High Court of Rajasthan, Jodhpur.
 - 15. The Registrar General, High Court of Gujarat, at Sola (Ahmadabad).
 - 16. The Registrar General, High Court of Jammu & Kashmir at Srinagar.
 - 17. The Registrar General, High Court Judicature at Hydrabad, Hydrabad.
 - 18. The Registrar General, High Court of Sikkim, Gangtok.
 - 19. The Registrar General, High Court of Uttaranchal Pradesh, Nanital.
 - 20. The Registrar General, High Court of Jharkhand at Ranchi.
 - 21. The Registrar General, High Court of Tripura, Agartala.
 - 22. The Registrar General, High Court of Manipur, Imphal.
 - 23. The Registrar General, High Court of Chandigarh.
 - 24. The Registrar General, High Court of Chhatisgarh at Bilaspur.

- 25. The Registrar General, High Court of Punjab & Haryana High Court, Chandigarh.
- 26. The Registrar, Gauhati High Court, Aizawl Bench.
- 27. The Registrar, Gauhati High Court, Kohima Bench.
- 28. The Registrar, Gauhati High Court, Itanagar Bench.
- 29. The Registrar, Karnataka High Court, Dharwad Bench.
- 30. The Registrar, Madras High Court, Madurai Bench.
- 31. The Registrar, Karnataka High Court, Kalburgi Bench.
- 32. The Registrar, Bombay High Court, Aurangabad Bench.
- 33. The Registrar, Bombay High Court, Nagpur Bench.
- 34. The Registrar, Bombay High Court, Panaji Bench.
- 35. The Registrar, Madhya Pradesh High Court, Gwalior Bench.
- 36. The Registrar, Madhya Pradesh High Court, Indore Bench.
- 37. The Registrar, Calcutta High Court, Port Blair Bench.
- 38. The Registrar, Allahabad High Court, Lucknow Bench
- 39. The Registrar, Rajasthan High Court, Jaipur Bench.
- 40. The Registrar, High Court of Meghalaya, Shillong.
- 41. The Registrar cum Head Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya
- 42. The Joint Registrar cum Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 43. The Private Secretary to Hon'ble Mr. Justice T. Nandakumar Singh, High Court of Meghalaya, Shillong.
- 44. The Private Secretary to Hon'ble Mr. Justice SudipRanjanSen, High Court of Meghalaya, Shillong.
- 45. The District and Sessions Judge, Shillong/ Jowai/ Tura/ Nongpoh/ Nongstoiň/Williamnagar.
- 46. Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 47. The Treasury Officer, SouthTreasury Shillong.
- 48.The System Analyst, High Court of Meghalaya, Shillong, for uploading in High Court Web-site.
- 49. The Editor, Shillong Times (English Daily Newspaper), Shillong with a request to cause publication of the above mentioned Notice and bills in triplicate may be submitted to this Registry for payment.
- 50. The Editor, MAWPHOR (Khasi Daily Newspaper), Shillong with a request to cause publication of the above mentioned Notice and bills in triplicate may be submitted to this Registry for payment.
- 51. The Station Director, AIR, Shillong with a request to kindly broadcast the above advertisement in your employment bulletin.
- 52. The Station Director, Doordarshan Shillong with a request to telecast the above advertisement.

53. The Director of Public Information, Shillong with a request to cause publication the above advertisement.

54. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.

55. Notice Board.

56. Office file.

REGISTRAR GENERAL